

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :06-03-2020

Date : 06.03.2020										
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	22796/ 2020	06.03.2 020	WP (C)- 26586/ 2019	S. K. TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- )
2	22797/ 2020	06.03.2 020	WP (C)- 3556/2 020	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04		WRIT BRANC H-6	(Se at No- 35)
3	22798/ 2020	06.03.2 020	WP (C)- 8302/2 020	CHINTU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 35)
4	22799/ 2020	06.03.2 020	WP (C)- 7440/2 020	B. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 109 )
5	22800/ 2020	06.03.2 020	STREV- 3/2020	R. K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Se at No- 109 )
6	22801/ 2020	06.03.2 020	WP (C)- 3918/2 017	S. K. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-03-03			(Se at No- 109 )
7	22802/ 2020	06.03.2 020	WP (C)- 5623/2 020	R. M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No- 109 )

8	22803/2020	06.03.2020	WP (C) - 5779/2020	M/S.BASUDEV BARIK	C.O.	COURT NO. 6	Order Dtd. 2020-03-04			(Seat No-109)
9	22804/2020	06.03.2020	STREV-4/2020	R. K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Seat No-109)
10	22805/2020	06.03.2020	TRP (C) - 3/2020	B. R. SENAPATI	C.O.	COURT NO. 7	Order Dtd. 2020-03-03			(Seat No-109)
11	22806/2020	06.03.2020	WP (C) - 429/2020	BHARAT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2020-03-03			(Seat No-109)
12	22807/2020	06.03.2020	WP (C) - 8119/2020	B B MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Seat No-109)
13	22808/2020	06.03.2020	WP (C) - 2289/2020	NIRANJAN PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-109)
14	22809/2020	06.03.2020	WP (C) - 7048/2020	A K DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-109)
15	22810/2020	06.03.2020	WP (C) - 7636/2020	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-109)
16	22811/2020	06.03.2020	WP (C) - 6406/2020	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02			(Seat No-109)
17	22812/2020	06.03.2020	WP (C) - 7991/2020	P L MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-109)
18	22813/2020	06.03.2020	WP (C) - 8147/2020	TRILOCHAN BAG	C.O.	COURT NO.	Order Dtd. 2020-03-04			(Seat)

			020			19				No-109)
19	22814/2020	06.03.2020	WP (C) - 7521/2020	B BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-109)
20	22815/2020	06.03.2020	WP (C) - 6993/2020	B. D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Seat No-109)
21	22816/2020	06.03.2020	WP (C) - 7088/2019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Seat No-109)
22	22817/2020	06.03.2020	WP (C) - 7992/2020	P K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-109)
23	22818/2020	06.03.2020	WP (C) - 6986/2020	B. D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Seat No-109)
24	22819/2020	06.03.2020	WP (C) - 6994/2020	B. D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Seat No-109)
25	22820/2020	06.03.2020	FAO-813/2019	M. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-03-04		MISC. APPEAL SEC.	(Seat No-5)
26	22821/2020	06.03.2020	WP (C) - 7242/2020	H PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
27	22822/2020	06.03.2020	FAO-286/2020	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
28	22823/2020	06.03.2020	WP (C) - 7152/2020	N K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
29	22824/2020	06.03.2020	FAO-284/2020	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-

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30	22825/ 2020	06.03.2 020	OJC- 7343/1 998	P. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
31	22826/ 2020	06.03.2 020	WP (C) - 7152/2 020	B ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 5)
32	22827/ 2020	06.03.2 020	OJC- 7343/1 998	B. R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
33	22828/ 2020	06.03.2 020	CRLMP- 259/20 20	A K ROUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
34	22829/ 2020	06.03.2 020	WP (C) - 10357/ 2009	P K MISHRA	C.O.	CH	Order Dtd. 2020-03-04			(Se at No- 5)
35	22830/ 2020	06.03.2 020	WP (C) - 3918/2 017	T. K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-03-03			(Se at No- 5)
36	22831/ 2020	06.03.2 020	WP (C) - 13570/ 2010	P C ACHARYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No- 5)
37	22832/ 2020	06.03.2 020	CMAPL- 101/20 20	K C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
38	22833/ 2020	06.03.2 020	WP (C) - 5263/2 018	B R SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No- 5)
39	22834/ 2020	06.03.2 020	WP (C) - 5737/2 020	P K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
40	22835/ 2020	06.03.2 020	WP (C) - 6649/2 020	B C MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
41	22836/ 2020	06.03.2 020	FAO- 911/20 19	B. B. RAN BIR SINGH	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No- 5)
42	22837/ 2020	06.03.2 020	FAO- 911/20	SARAT SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at

			19							No-5)
43	22838/2020	06.03.2020	FAO-964/2019	G. N. JEE	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
44	22839/2020	06.03.2020	WP (C)-15213/2009	S DAS	C.O.	IN CHAMBERS	Order Dtd. 2020-03-04			(Se at No-5)
45	22840/2020	06.03.2020	WP (C)-19845/2017	S K SAHU	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
46	22841/2020	06.03.2020	WP (C)-19845/2017	N K ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
47	22842/2020	06.03.2020	FAO-964/2019	K. C. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
48	22843/2020	06.03.2020	WP (C)-19845/2017	M R MALLA	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
49	22844/2020	06.03.2020	FAO-285/2020	D. K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
50	22845/2020	06.03.2020	FAO-285/2020	M. BARAL	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
51	22846/2020	06.03.2020	FAO-480/2019	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
52	22847/2020	06.03.2020	FAO-480/2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
53	22848/2020	06.03.2020	FAO-287/2020	D. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
54	22849/2020	06.03.2020	FAO-287/2020	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
55	22850/	06.03.2	FAO-	D. K. SAHOO	C.O.	COURT	Order Dtd.			(Se

	2020	020	283/2020			NO. 1	2020-03-04			at No-5)
56	22851/2020	06.03.2020	FAO-283/2020	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
57	22852/2020	06.03.2020	CONTC-529/2020	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
58	22853/2020	06.03.2020	CRLA-240/2011	SRINIBAS MOHANTY	GENERAL		Order Dtd. 9999-12-31 Deposition, Lower Court Record,		CRIMINAL APPEAL	(Se at No-2)
59	22854/2020	06.03.2020	WP (C) - 5407/2018	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2019-05-14		WRIT BRANCH-8	(Se at No-40)
60	22855/2020	06.03.2020	WP (C) - 21584/2013	NIRANJAN ROUTH	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Se at No-40)
61	22856/2020	06.03.2020	FAO-282/2020	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-40)
62	22857/2020	06.03.2020	WP (C) - 14146/2012	K.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No-40)
63	22858/2020	06.03.2020	FAO-282/2020	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-40)
64	22859/2020	06.03.2020	WP (C) - 14146/2012	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No-40)
65	22860/2020	06.03.2020	WP (C) - 10398/2009	DEBASISH HAZRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-40)
66	22861/2020	06.03.2020	FAO-887/2019	B. B. RANVIRSINGH	C.O.	COURT NO. 8	Order Dtd. 2020-03-04		MISC. APPEAL SEC.	(Se at No-5)
67	22862/2020	06.03.2020	CONTC-501/2020	G. KHILAR	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-

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68	22863/ 2020	06.03.2 020	FAO- 841/20 18	S. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 5)
69	22864/ 2020	06.03.2 020	FAO- 841/20 18	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 5)
70	22865/ 2020	06.03.2 020	CRLMP- 1824/2 019	A.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
71	22866/ 2020	06.03.2 020	FAO- 413/20 18	R. C. BHOI	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 5)
72	22867/ 2020	06.03.2 020	WP (C) - 4851/2 020	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		WRIT BRANC H-5	(Se at No- 32)
73	22868/ 2020	06.03.2 020	OJC- 16861/ 1997	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No- 32)
74	22869/ 2020	06.03.2 020	WP (C) - 18105/ 2019	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 32)
75	22870/ 2020	06.03.2 020	OJC- 16861/ 1997	S.C. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No- 32)
76	22871/ 2020	06.03.2 020	WP (C) - 18105/ 2019	NIRANJAN ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 32)
77	22872/ 2020	06.03.2 020	FAO- 921/20 19	S.K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No- 32)
78	22873/ 2020	06.03.2 020	FAO- 921/20 19	K.C. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No- 32)
79	22874/ 2020	06.03.2 020	WP (C) - 8163/2 020	L.D.SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 32)
80	22875/ 2020	06.03.2 020	ABLAPL -	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at

			2308/2020							No-32)
81	22876/2020	06.03.2020	WP (C) - 8040/2020	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-32)
82	22877/2020	06.03.2020	WP (C) - 14510/2018	S.C. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-32)
83	22878/2020	06.03.2020	FAO-163/2020	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-32)
84	22879/2020	06.03.2020	FAO-814/2019	M. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-03-04		MISC. APPEAL SEC.	(Se at No-5)
85	22880/2020	06.03.2020	FAO-163/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
86	22881/2020	06.03.2020	WP (C) - 19981/2017	S.K. SAHU	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
87	22882/2020	06.03.2020	WP (C) - 19981/2017	N.K.ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
88	22883/2020	06.03.2020	WP (C) - 19981/2017	A.K. BHUIYA	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
89	22884/2020	06.03.2020	FAO-100/2020	A.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
90	22885/2020	06.03.2020	WP (C) - 6867/2020	N.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-03-03			(Se at No-5)
91	22886/2020	06.03.2020	FAO-198/2020	B. B. RAMBIRSINGH	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
92	22887/2020	06.03.2020	FAO-100/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
93	22888/	06.03.2	FAO-	B.R.SENAPAT	C.O.	COURT	Order Dtd.			(Se



	2020	020	655/2019	I		NO. 1	2020-03-04			at No-5)
94	22889/2020	06.03.2020	FAO-198/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
95	22890/2020	06.03.2020	FAO-102/2020	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
96	22891/2020	06.03.2020	FAO-655/2019	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
97	22892/2020	06.03.2020	FAO-102/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
98	22893/2020	06.03.2020	FAO-55/2014	M. K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2020-03-04			(Se at No-5)
99	22894/2020	06.03.2020	FAO-6/2019	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
100	22895/2020	06.03.2020	FAO-38/2016	G. N. JEE	C.O.	COURT NO. 22	Order Dtd. 2020-03-04		MISC. APPEAL SEC.	(Se at No-5)
101	22896/2020	06.03.2020	FAO-356/2016	KARTIK JENA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
102	22897/2020	06.03.2020	FAO-6/2019	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
103	22898/2020	06.03.2020	FAO-356/2016	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
104	22899/2020	06.03.2020	WP (C) - 10437/2011	TRILOCHAN BAG	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Se at No-5)
105	22900/2020	06.03.2020	FAO-280/2018	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No-5)

106	22901/2020	06.03.2020	FAO-334/2016	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
107	22902/2020	06.03.2020	FAO-334/2016	R.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
108	22903/2020	06.03.2020	WPC(OA C)-1629/2015	R. K. MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Seat No-5)
109	22904/2020	06.03.2020	FAO-280/2018	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
110	22905/2020	06.03.2020	FAO-304/2017	B.R. SENAPATI	C.O.	DR (J)	Order Dtd. 2020-03-04			(Seat No-5)
111	22906/2020	06.03.2020	FAO-93/2016	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
112	22907/2020	06.03.2020	FAO-304/2017	B.K. DAS	C.O.	DR (J)	Order Dtd. 2020-03-04			(Seat No-5)
113	22908/2020	06.03.2020	FAO-391/2016	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
114	22909/2020	06.03.2020	FAO-391/2016	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
115	22910/2020	06.03.2020	FAO-162/2020	A.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
116	22911/2020	06.03.2020	FAO-243/2020	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
117	22912/2020	06.03.2020	FAO-162/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)
118	22913/2020	06.03.2020	FAO-243/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Seat No-5)

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119	22914/2020	06.03.2020	FAO-238/2020	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
120	22915/2020	06.03.2020	WP (C) - 231/2018	R.K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
121	22916/2020	06.03.2020	FAO-238/2020	D.K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
122	22917/2020	06.03.2020	WP (C) - 231/2018	B.G. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
123	22918/2020	06.03.2020	BLAPL-600/2020	B. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No-5)
124	22919/2020	06.03.2020	FAO-237/2020	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
125	22920/2020	06.03.2020	WP (C) - 231/2018	S. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
126	22921/2020	06.03.2020	FAO-237/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
127	22922/2020	06.03.2020	WP (C) - 7449/2020	MIHIR KANTA RATH	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-5)
128	22923/2020	06.03.2020	ABLAPL - 2268/2020	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-5)
129	22924/2020	06.03.2020	ABLAPL - 2278/2020	ASHOK KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-5)
130	22925/2020	06.03.2020	WP (C) - 20164/2018	BIDYADHAR MANASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-5)
131	22926/2020	06.03.2020	WP (C) - 25576/	A.K. ROUT	C.O.	COURT NO.	Order Dtd. 2020-03-04		WRIT BRANC	(Se at

			2019			22			H-6	No-16)
13 2	22927/ 2020	06.03.2 020	ABLAPL - 2241/2 020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 16)
13 3	22928/ 2020	06.03.2 020	WP (C) - 1327/2 020	S.R. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No- 16)
13 4	22929/ 2020	06.03.2 020	ABLAPL - 2232/2 020	ASHOK KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 16)
13 5	22930/ 2020	06.03.2 020	WP (C) - 19053/ 2017	B.K.DAS	GENE RAL		Order Dtd. 9999-12- 31Entire Order,	WRIT BRANC H (DIVI SION BENCH )		(Se at No- 111 )
13 6	22931/ 2020	06.03.2 020	WP (C) - 1327/2 020	P.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No- 111 )
13 7	22932/ 2020	06.03.2 020	ABLAPL - 983/20 20	A.PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 111 )
13 8	22933/ 2020	06.03.2 020	ABLAPL - 2248/2 020	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 111 )
13 9	22934/ 2020	06.03.2 020	WP (C) - 8199/2 020	T. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 111 )
14 0	22935/ 2020	06.03.2 020	WP (C) - 12339/ 2015	R.K. MOHABHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-03-04			(Se at No- 111 )
14 1	22936/ 2020	06.03.2 020	WP (C) - 14062/ 2003	P.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-03-04			(Se at No- 111 )
14	22937/ 2020	06.03.2	FAO-	B.K. DAS	C.O.	COURT	Order Dtd.		MISC.	(Se

2	2020	020	65/2016			NO. 22	2020-03-04		APPEAL SEC.	at No-5)
143	22938/2020	06.03.2020	WP (C) - 2948/2020	D. K. MAHALICK	C.O.	COURT NO. 8	Order Dtd. 2020-03-04		WRIT BRANCH-7	(Se at No-18)
144	22939/2020	06.03.2020	FAO-65/2016	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-03-04		MISC. APPEAL SEC.	(Se at No-5)
145	22940/2020	06.03.2020	WP (C) - 25017/2019	P.R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-03			(Se at No-5)
146	22941/2020	06.03.2020	ABLAPL - 2256/2020	G. K. KHILLAR	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-5)
147	22942/2020	06.03.2020	ABLAPL - 2257/2020	G. K. KHILLAR	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-5)
148	22943/2020	06.03.2020	FAO-99/2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
149	22944/2020	06.03.2020	WP (C) - 7022/2020	C.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-5)
150	22945/2020	06.03.2020	CRLMC-3553/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
151	22946/2020	06.03.2020	FAO-99/2020	D.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
152	22947/2020	06.03.2020	CRLMC-3534/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
153	22948/2020	06.03.2020	WP (C) - 6499/2020	R.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-5)
154	22949/2020	06.03.2020	WP (C) - 6415/2020	T. DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-5)

155	22950/2020	06.03.2020	CRLMC-664/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
156	22951/2020	06.03.2020	CRLMC-3555/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
157	22952/2020	06.03.2020	ITA-81/2010	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-04		CIVIL REVISION	(Se at No-5)
158	22953/2020	06.03.2020	CRLMC-3556/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
159	22954/2020	06.03.2020	CMP-1593/2018	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
160	22955/2020	06.03.2020	WP (C) - 6890/2020	B.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02			(Se at No-5)
161	22956/2020	06.03.2020	CRLMC-3557/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
162	22957/2020	06.03.2020	CRLMC-3558/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
163	22958/2020	06.03.2020	CRLMC-3559/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
164	22959/2020	06.03.2020	WP (C) - 6890/2020	D.D. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02			(Se at No-5)
165	22960/2020	06.03.2020	ABLAPL - 2249/2020	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-5)
166	22961/2020	06.03.2020	WP (C) - 7703/2020	L. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05		WRIT BRANCH-6	(Se at No-26)
167	22962/2020	06.03.2020	ABLAPL - 2379/2	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-5)

			020							26)
168	22963/2020	06.03.2020	ABLAPL - 1189/2020	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-26)
169	22964/2020	06.03.2020	ABLAPL - 8723/2019	U.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-26)
170	22965/2020	06.03.2020	ABLAPL - 2358/2020	P.K. MOHANT	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-26)
171	22966/2020	06.03.2020	WP (C) - 2266/2018	G.N. JEE	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-26)
172	22967/2020	06.03.2020	ABLAPL - 2349/2020	B.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-26)
173	22968/2020	06.03.2020	ABLAPL - 2347/2020	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-26)
174	22969/2020	06.03.2020	WP (C) - 4492/2020	M.A. ALLI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-26)
175	22970/2020	06.03.2020	ABLAPL - 2343/2020	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-26)
176	22971/2020	06.03.2020	CRLMC-1007/2019	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-05		CRIMINAL MISC-3	(Se at No-4)
177	22972/2020	06.03.2020	ABLAPL - 2339/2020	P.N.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-4)
178	22973/2020	06.03.2020	CRLMP-283/2020	J. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-4)
179	22974/2020	06.03.2020	ABLAPL - 8604/2018	NANDA KISHORE ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-4)
180	22975/2020	06.03.2020	ABLAPL -	A.S. PAUL	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at

			2335/2 020							No-4)
18 1	22976/ 2020	06.03.2 020	ABLAPL - 2282/2 020	MANOJ KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
18 2	22977/ 2020	06.03.2 020	ABLAPL - 2334/2 020	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
18 3	22978/ 2020	06.03.2 020	CRLMP- 287/20 20	S.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 4)
18 4	22979/ 2020	06.03.2 020	ABLAPL - 2333/2 020	P. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
18 5	22980/ 2020	06.03.2 020	CRLMP- 275/20 20	ANJAN KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 4)
18 6	22981/ 2020	06.03.2 020	ABLAPL - 2331/2 020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
18 7	22982/ 2020	06.03.2 020	ABLAPL - 2319/2 020	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
18 8	22983/ 2020	06.03.2 020	CRLMP- 315/20 20	T.K. CHINCHARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 4)
18 9	22984/ 2020	06.03.2 020	WP (C) - 193/20 20	CHINTU SAMAL	GENE RAL		Order Dtd. 2020-01-08			(Se at No- 4)
19 0	22985/ 2020	06.03.2 020	ABLAPL - 2318/2 020	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
19 1	22986/ 2020	06.03.2 020	ABLAPL - 2294/2 020	H. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
19 2	22987/ 2020	06.03.2 020	CRLMP- 293/20 20	S.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 4)
19	22988/ 2020	06.03.2	ABLAPL	R.R. NAYAK	C.O.	COURT	Order Dtd.			(Se



3	2020	020	- 2317/2 020			NO. 1	2020-03-05			at No- 4)
19 4	22989/ 2020	06.03.2 020	ABLAPL - 2359/2 020	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
19 5	22990/ 2020	06.03.2 020	CRLMP- 280/20 20	A.K.SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 4)
19 6	22991/ 2020	06.03.2 020	ABLAPL - 2301/2 020	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 4)
19 7	22992/ 2020	06.03.2 020	STREV- 165/20 08	B.M. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 4)
19 8	22993/ 2020	06.03.2 020	WP (C)- 24420/ 2019	P. C. MOHANTY	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2020- 04-06		WRIT BRANC H-2	(Se at No- 8)
19 9	22994/ 2020	06.03.2 020	ABLAPL - 2300/2 020	S.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 8)
20 0	22995/ 2020	06.03.2 020	ABLAPL - 2295/2 020	A.K. BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 8)
20 1	22996/ 2020	06.03.2 020	TRPCRL - 37/201 9	M.R. SAHOO	GENE RAL		Order Dtd. 2020-02-07			(Se at No- 8)
20 2	22997/ 2020	06.03.2 020	ABLAPL - 2291/2 020	TOPHAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 8)
20 3	22998/ 2020	06.03.2 020	ABLAPL - 2285/2 020	L. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 8)
20 4	22999/ 2020	06.03.2 020	ABLAPL - 2281/2 020	S.P. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 8)
20 5	23000/ 2020	06.03.2 020	ABLAPL - 2212/2 020	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No- 8)

20	23001/2020	06.03.2020	ABLAPL - 2247/2020	S.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-8)
20	23002/2020	06.03.2020	WP (C) - 6925/2020	PITABAS NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-03-04		WRIT BRANCH-5	(Se at No-22)
20	23003/2020	06.03.2020	ABLAPL - 2240/2020	S.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-22)
20	23004/2020	06.03.2020	WP (C) - 7884/2020	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-22)
21	23005/2020	06.03.2020	WP (C) - 8206/2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-22)
21	23006/2020	06.03.2020	ABLAPL - 17280/2019	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No-22)
21	23007/2020	06.03.2020	WP (C) - 18742/2019	S. K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-22)
21	23008/2020	06.03.2020	WP (C) - 7885/2020	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-22)
21	23009/2020	06.03.2020	ABLAPL - 2289/2020	B.S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-22)
21	23010/2020	06.03.2020	WP (C) - 18742/2019	G. SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-22)
21	23011/2020	06.03.2020	ABLAPL - 2280/2020	S.P. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-22)
21	23012/2020	06.03.2020	WP (C) - 7883/2020	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-22)
21	23013/2020	06.03.2020	CRLA-324/2014	S. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04		CRIMINAL APPEAL	(Se at No-22)

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21	23014/2020	06.03.2020	WP (C) - 7859/2020	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-1)
22	23015/2020	06.03.2020	WP (C) - 3496/2020	R.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-1)
22	23016/2020	06.03.2020	WP (C) - 7857/2020	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-1)
22	23017/2020	06.03.2020	WP (C) - 6760/2020	K.P. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-1)
22	23018/2020	06.03.2020	WP (C) - 7881/2020	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-1)
22	23019/2020	06.03.2020	CRLA-159/2014	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-04		CRIMINAL APPEAL	(Se at No-1)
22	23020/2020	06.03.2020	WP (C) - 7854/2020	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-1)
22	23021/2020	06.03.2020	CRLA-583/2015	J. KAMILA	C.O.	COURT NO. 10	Order Dtd. 2020-03-04		CRIMINAL APPEAL	(Se at No-5)
22	23022/2020	06.03.2020	WP (C) - 18744/2019	G. SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
22	23023/2020	06.03.2020	WP (C) - 8277/2020	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-5)
22	23024/2020	06.03.2020	WP (C) - 18744/2019	S. K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No-5)
23	23025/2020	06.03.2020	CRLA-452/2015	S. PATRO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04		CRIMINAL APPEAL	(Se at No-5)
23	23026/2020	06.03.2020	WP (C) - 7892/2020	N. K. ROUT	C.O.	COURT NO.	Order Dtd. 2020-03-02			(Se at

			020			19				No-5)
23 2	23027/ 2020	06.03.2 020	CONTC- 774/20 19	S.K. BHANJADEO, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
23 3	23028/ 2020	06.03.2 020	WP (C) - 7856/2 020	JYOTI RANJAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 5)
23 4	23029/ 2020	06.03.2 020	WP (C) - 19861/ 2018	L.D. SAHOO- A	C.O.	DR (J)	Order Dtd. 2020-03-03			(Se at No- 5)
23 5	23030/ 2020	06.03.2 020	WP (C) - 7834/2 020	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No- 5)
23 6	23031/ 2020	06.03.2 020	WP (C) - 3495/2 020	R.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
23 7	23032/ 2020	06.03.2 020	WP (C) - 13008/ 2017	A. K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No- 5)
23 8	23033/ 2020	06.03.2 020	WP (C) - 20162/ 2018	BIDYADHAR MANASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 5)
23 9	23034/ 2020	06.03.2 020	WP (C) - 13008/ 2017	BHARAT BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No- 5)
24 0	23035/ 2020	06.03.2 020	ABLAPL - 7736/2 018	P.K. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 5)
24 1	23036/ 2020	06.03.2 020	WP (C) - 28648/ 2019	DEBI PRASAD DAS	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No- 5)
24 2	23037/ 2020	06.03.2 020	CRLA- 396/20 19	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No- 5)
24 3	23038/ 2020	06.03.2 020	WP (C) - 388/20 20	M.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03		WRIT BRANC H (DIVI SION	(Se at No- 108 )

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24	23039/4	06.03.2020	WP (C) - 13010/2017	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Se at No-108)
24	23040/5	06.03.2020	ABLAPL - 19736/2019	P.K. DASH	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No-108)
24	23041/6	06.03.2020	WP (C) - 13010/2017	R. M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No-108)
24	23042/7	06.03.2020	WP (C) - 6099/2018	P. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
24	23043/8	06.03.2020	ABLAPL - 17036/2018	D.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Se at No-112)
24	23044/9	06.03.2020	WP (C) - 6762/2020	DILLIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No-112)
25	23045/0	06.03.2020	WP (C) - 6762/2020	P. N. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No-112)
25	23046/1	06.03.2020	WP (C) - 6099/2018	S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
25	23047/2	06.03.2020	CRLREV - 143/2020	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No-112)
25	23048/	06.03.2020	BLAPL-	R.K.BARIK	C.O.	COURT	Order Dtd.			(Se

3	2020	020	8763/2019			NO. 2	2020-03-04			at No-112)
254	23049/2020	06.03.2020	TRP (C) - 67/2020	B.B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2020-03-05			(Se at No-112)
255	23050/2020	06.03.2020	WP (C) - 6099/2018	R.K. MOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
256	23051/2020	06.03.2020	CRLREV - 144/2020	SAK DORA	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No-112)
257	23052/2020	06.03.2020	TRP (C) - 66/2020	SARADA NAYAK	C.O.	COURT NO. 6	Order Dtd. 2020-03-05			(Se at No-112)
258	23053/2020	06.03.2020	CRLREV - 145/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No-112)
259	23054/2020	06.03.2020	WP (C) - 2407/2020	A. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
260	23055/2020	06.03.2020	WP (C) - 6956/2020	S. MAHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-116)
261	23056/2020	06.03.2020	WP (C) - 8334/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-116)
262	23057/2020	06.03.2020	CRLREV - 648/2016	A. KALASH	C.O.	COURT NO. 2	Order Dtd. 2020-03-05		CRIMINAL REVISION	(Se at No-3)

26	23058/2020	06.03.2020	WP (C) - 6977/2020	N. RAO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-3)
26	23059/2020	06.03.2020	WP (C) - 6747/2020	R.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-3)
26	23060/2020	06.03.2020	ABLAPL - 1962/2020	SAROJINI RAUL	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-3)
26	23061/2020	06.03.2020	ABLAPL - 1964/2020	R. K. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-3)
26	23062/2020	06.03.2020	ABLAPL - 1965/2020	S. R. PATTNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-3)
26	23063/2020	06.03.2020	WP (C) - 8323/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-3)
26	23064/2020	06.03.2020	ABLAPL - 1968/2020	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-3)
27	23065/2020	06.03.2020	WP (C) - 6907/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-3)
27	23066/2020	06.03.2020	ABLAPL - 2192/2020	UNMESH CHANDRA JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-3)
27	23067/2020	06.03.2020	ABLAPL - 2194/2020	SUBODHA JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-3)
27	23068/2020	06.03.2020	WP (C) - 6990/2020	B.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-3)
27	23069/2020	06.03.2020	WP (C) - 2588/2020	N. RAO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-3)
27	23070/2020	06.03.2020	CRLA-747/2017	D.K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04		CRIMINAL APPEA	(Se at No-3)

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27	23071/2020	06.03.2020	WP (C) - 6987/2020	B.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-2)
27	23072/2020	06.03.2020	ABLAPL - 2200/2020	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-2)
27	23073/2020	06.03.2020	ABLAPL - 2202/2020	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-2)
27	23074/2020	06.03.2020	ABLAPL - 2204/2020	KABITA PATRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-2)
28	23075/2020	06.03.2020	ABLAPL - 2209/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-2)
28	23076/2020	06.03.2020	WP (C) - 6752/2020	R.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-2)
28	23077/2020	06.03.2020	CRLREV - 131/2020	S. R. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No-2)
28	23078/2020	06.03.2020	WP (C) - 1828/2020	JYOTI PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-2)
28	23079/2020	06.03.2020	TRP (C) - 76/2020	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-2)
28	23080/2020	06.03.2020	TRP (C) - 69/2020	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-2)
28	23081/2020	06.03.2020	WP (C) - 1828/2020	M.R. ROUTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-2)
28	23082/2020	06.03.2020	ABLAPL - 2206/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-2)
28	23083/2020	06.03.2020	ABLAPL -	B. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at



			2205/2 020							No- 2)
28 9	23084/ 2020	06.03.2 020	WP (C) - 7391/2 020	SIBA PRASAD SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No- 2)
29 0	23085/ 2020	06.03.2 020	WP (C) - 7279/2 020	A. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No- 2)
29 1	23086/ 2020	06.03.2 020	WP (C) - 7972/2 020	SUBHASISH BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No- 2)
29 2	23087/ 2020	06.03.2 020	ABLAPL - 18401/ 2017	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		CRMIN AL MISC- 2	(Se at No- 16)
29 3	23088/ 2020	06.03.2 020	WP (C) - 8049/2 020	B. K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-03-05		WRIT BRANC H-2	(Se at No- 9)
29 4	23089/ 2020	06.03.2 020	BLAPL- 10130/ 2019	S.P. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 9)
29 5	23090/ 2020	06.03.2 020	BLAPL- 582/20 20	H.K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No- 9)
29 6	23091/ 2020	06.03.2 020	BLAPL- 180/20 20	NIHAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No- 9)
29 7	23092/ 2020	06.03.2 020	WP (C) - 6935/2 020	BASUDEV BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 9)
29 8	23093/ 2020	06.03.2 020	WP (C) - 2193/2 020	PRASANJIT BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-03-05		WRIT BRANC H-6	(Se at No- 35)
29 9	23094/ 2020	06.03.2 020	WP (C) - 4396/2 020	B. PATI	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 35)
30 0	23095/ 2020	06.03.2 020	WP (C) - 8162/2 020	SAHADEV MUDULI	C.O.	COURT NO. 8	Order Dtd. 2020-03-05		WRIT BRANC H-3	(Se at No- 14)
30	23096/ 2020	06.03.2	WP (C) -	S. MOHANTY	C.O.	COURT	Order Dtd.			(Se

1	2020	020	2564/2020			NO. 19	2020-03-04			at No-14)
302	23097/2020	06.03.2020	WP (C) - 6950/2020	SAHADEV MUDULI	C.O.	COURT NO. 8	Order Dtd. 2020-03-05		WRIT BRANCH-5	(Se at No-22)
303	23098/2020	06.03.2020	WP (C) - 6387/2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No-22)
304	23099/2020	06.03.2020	WP (C) - 5402/2020	PRATAP KUMAR BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-03-04		WRIT BRANCH-4	(Se at No-27)
305	23100/2020	06.03.2020	WP (C) - 235/2020	A. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-107)
306	23101/2020	06.03.2020	CONTC-13/2018	K.C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04		CONTE MPT	(Se at No-1)
307	23102/2020	06.03.2020	WP (C) - 7419/2020	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-1)
308	23103/2020	06.03.2020	RSA-223/2005	B.B. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-03-05		SECOND APPEAL	(Se at No-4)
309	23104/2020	06.03.2020	WP (C) - 8703/2020	A.K. ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
310	23105/2020	06.03.2020	CMP-222/2020	T. PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-4)
311	23106/2020	06.03.2020	WP (C) - 29423/2019	J.C. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-03-03			(Se at No-4)
312	23107/2020	06.03.2020	RSA-118/2016	K.S. SAHU	C.O.	COURT NO. 23	Order Dtd. 2020-03-03		SECOND APPEAL	(Se at No-5)
313	23108/2020	06.03.2020	WP (C) -	N.K. ROUT	C.O.	COURT	Order Dtd.			(Se

3	2020	020	7377/2 020			NO. 19	2020-03-04			at No- 5)
31 4	23109/ 2020	06.03.2 020	WP (C) - 7211/2 020	TOPHAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
31 5	23110/ 2020	06.03.2 020	RSA- 118/20 16	N.R. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-03		SECON D APPEA L	(Se at No- 5)
31 6	23111/ 2020	06.03.2 020	WP (C) - 7207/2 020	R.CH. BHOI	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
31 7	23112/ 2020	06.03.2 020	SA- 196/19 96	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-03		SECON D APPEA L	(Se at No- 7)
31 8	23113/ 2020	06.03.2 020	WP (C) - 7000/2 020	B.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 7)
31 9	23114/ 2020	06.03.2 020	WP (C) - 6996/2 020	B.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 7)
32 0	23115/ 2020	06.03.2 020	RSA- 211/20 18	P.R. SWAIN	C.O.	DR (J)	Order Dtd. 2020-03-03		SECON D APPEA L	(Se at No- 5)
32 1	23116/ 2020	06.03.2 020	WP (C) - 6998/2 020	B.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
32 2	23117/ 2020	06.03.2 020	CRLMP- 1356/2 019	P. C. JENA	GENE RAL		Order Dtd. 2020-01-14			(Se at No- 5)
32 3	23118/ 2020	06.03.2 020	RSA- 86/202 0	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No- 5)
32 4	23119/ 2020	06.03.2 020	WP (C) - 2902/2 020	P.K. PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
32 5	23120/ 2020	06.03.2 020	WP (C) - 6857/2 020	J.R. DASH	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)

32	23121/ 2020	06.03.2 020	WP (C) - 28582/ 2019	P.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No- 5)
32	23122/ 2020	06.03.2 020	WP (C) - 3070/2 020	S.D. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No- 5)
32	23123/ 2020	06.03.2 020	WP (C) - 7352/2 020	N. RAO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
32	23124/ 2020	06.03.2 020	WP (C) - 7968/2 020	B.K. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Se at No- 5)
33	23125/ 2020	06.03.2 020	WP (C) - 7350/2 020	N. RAO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
33	23126/ 2020	06.03.2 020	WP (C) - 7349/2 020	N. RAO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 5)
33	23127/ 2020	06.03.2 020	WP (C) - 3926/2 017	N. SEN	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		WRIT BRANC H-5	(Se at No- 22)
33	23128/ 2020	06.03.2 020	WP (C) - 18380/ 2015	M.K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		WRIT BRANC H-4	(Se at No- 17)
33	23129/ 2020	06.03.2 020	WP (C) - 6282/2 020	S.R. PATTANAİK	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No- 17)
33	23130/ 2020	06.03.2 020	WP (C) - 6500/2 020	P.N.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 17)
33	23131/ 2020	06.03.2 020	WP (C) - 6973/2 020	LOKNATH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 17)
33	23132/ 2020	06.03.2 020	WP (C) - 3953/2 020	M/S.S.C.MEK AP	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 17)
33	23133/ 2020	06.03.2 020	WP (C) - 7730/2 020	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No-

										17)
339	23134/2020	06.03.2020	WP (C) - 561/2018	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-03-04		WRIT BRANCH-4	(Seat No-37)
340	23135/2020	06.03.2020	WP (C) - 6975/2020	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Seat No-37)
341	23136/2020	06.03.2020	WP (C) - 7380/2020	J.N. PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Seat No-37)
342	23137/2020	06.03.2020	WP (C) - 5272/2020	BHAGWAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-03-05		WRIT BRANCH-2	(Seat No-34)
343	23138/2020	06.03.2020	WP (C) - 7928/2020	PRAKASH	C.O.	COURT NO. 17	Order Dtd. 2020-03-05		WRIT BRANCH-1	(Seat No-31)
344	23139/2020	06.03.2020	CRLA-169/2020	G. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Seat No-31)
345	23140/2020	06.03.2020	CRLA-833/2017	B.R. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04		CRIMINAL APPEAL	(Seat No-2)
346	23141/2020	06.03.2020	WP (C) - 2965/2020	C.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-03-05			(Seat No-2)
347	23142/2020	06.03.2020	WP (C) - 2248/2020	M.B. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2020-03-05			(Seat No-2)
348	23143/2020	06.03.2020	WP (C) - 27903/2019	B. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-03-05			(Seat No-2)
349	23144/2020	06.03.2020	WP (C) - 5899/2020	J.D.MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Seat No-2)
350	23145/2020	06.03.2020	WP (C) - 7820/2020	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Seat No-2)
351	23146/2020	06.03.2020	CMP-217/20	K. SAHOO	C.O.	COURT NO.	Order Dtd. 2020-03-04			(Seat No-2)

			20			24				No-2)
35 2	23147/ 2020	06.03.2 020	CMP- 1203/2 016	T. BAG	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No- 2)
35 3	23148/ 2020	06.03.2 020	WP (C) - 7317/2 020	D.K. MOHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 2)
35 4	23149/ 2020	06.03.2 020	CMP- 44/202 0	JAYAKRISHNA MOHAPATRA	C.O.	DR (J)	Order Dtd. 2020-03-03			(Se at No- 2)
35 5	23150/ 2020	06.03.2 020	CMP- 6/2020	T.K. MOHANTY, ADV	C.O.	DR (J)	Order Dtd. 2020-03-03			(Se at No- 2)
35 6	23151/ 2020	06.03.2 020	CMP- 190/20 20	P.K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No- 2)
35 7	23152/ 2020	06.03.2 020	CMP- 46/202 0	S. PADHI	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Se at No- 2)
35 8	23153/ 2020	06.03.2 020	CMP- 46/202 0	B.N.SARANGI	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Se at No- 2)
35 9	23154/ 2020	06.03.2 020	WP (C) - 7353/2 020	D.K. MOHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		WRIT BRANC H-2	(Se at No- 8)
36 0	23155/ 2020	06.03.2 020	WP (C) - 6840/2 020	T.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No- 8)
36 1	23156/ 2020	06.03.2 020	WP (C) - 134/20 20	B.K. LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-03-05		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 105 )
36 2	23157/ 2020	06.03.2 020	WP (C) - 134/20 20	S.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-05		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 105 )

36 3	23158/ 2020	06.03.2 020	WP (C) - 8476/2 020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 105 )
36 4	23159/ 2020	06.03.2 020	WP (C) - 8477/2 020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 105 )
36 5	23160/ 2020	06.03.2 020	WP (C) - 8473/2 020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 105 )
36 6	23161/ 2020	06.03.2 020	WP (C) - 8473/2 020	J.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 105 )
36 7	23162/ 2020	06.03.2 020	CMP- 134/20 20	R. K. BEHURA	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No- 105 )
36 8	23163/ 2020	06.03.2 020	WP (C) - 8222/2 020	S.C. PANI	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No- 105 )
36 9	23164/ 2020	06.03.2 020	CMP- 933/20 18	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-03			(Se at No- 105 )
37 0	23165/ 2020	06.03.2 020	WP (C) - 8221/2 020	S.C. PANI	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 105 )
37 1	23166/ 2020	06.03.2 020	CMP- 933/20 18	A. K. PUJAHARI	C.O.	COURT NO. 22	Order Dtd. 2020-03-03			(Se at No- 105 )
37 2	23167/ 2020	06.03.2 020	WP (C) - 4394/2 020	B. PATI	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 105 )
37 3	23168/ 2020	06.03.2 020	WP (C) - 8218/2	S.C. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at

			020							No-105)
374	23169/2020	06.03.2020	WP (C) - 8216/2020	S.C. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-105)
375	23170/2020	06.03.2020	WP (C) - 8214/2020	S.C. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No-105)
376	23171/2020	06.03.2020	WP (C) - 8212/2020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-105)
377	23172/2020	06.03.2020	WP (C) - 8158/2020	R.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-105)
378	23173/2020	06.03.2020	CONTC-821/2018	C. R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-105)
379	23174/2020	06.03.2020	WP (C) - 8158/2020	P.K. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-105)
380	23175/2020	06.03.2020	WP (C) - 6474/2020	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2020-03-05		WRIT BRANC H-7	(Se at No-48)
381	23176/2020	06.03.2020	WP (C) - 6431/2020	N. RAO	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-48)
382	23177/2020	06.03.2020	WP (C) - 6673/2020	PRASANTA KUMAR JENA	C.O.	COURT NO. 6	Order Dtd. 2020-03-05			(Se at No-48)
383	23178/2020	06.03.2020	WP (C) - 8219/2020	S.C. PANI	C.O.	COURT NO. 6	Order Dtd. 2020-03-05			(Se at No-48)
384	23179/2020	06.03.2020	WP (C) - 2576/2019	S. K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No-



										48)
385	23180/2020	06.03.2020	WP (C) - 2576/2019	B. C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No-48)
386	23181/2020	06.03.2020	WP (C) - 7462/2020	A.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
387	23182/2020	06.03.2020	WP (C) - 7955/2019	S. K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2020-03-03			(Se at No-48)
388	23183/2020	06.03.2020	WP (C) - 7955/2019	B. C. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-03-03			(Se at No-48)
389	23184/2020	06.03.2020	WP (C) - 7953/2019	S. K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2020-03-03			(Se at No-48)
390	23185/2020	06.03.2020	WP (C) - 7953/2019	B. C. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-03-03			(Se at No-48)
391	23186/2020	06.03.2020	WP (C) - 6784/2020	TAPAN SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-48)
392	23187/2020	06.03.2020	CONTC-1797/2019	PRATAP KUMAR BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-48)
393	23188/2020	06.03.2020	WP (C) - 5833/2020	MOHAN BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
394	23189/2020	06.03.2020	WP (C) - 7448/2020	S.P. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
395	23190/2020	06.03.2020	WP (C) - 7015/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
396	23191/2020	06.03.2020	WP (C) - 8022/2020	R.CH. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
397	23192/2020	06.03.2020	WP (C) - 7401/2	A.K. ROUT	C.O.	COURT NO.	Order Dtd. 2020-03-05			(Se at

			020			19				No-48)
398	23193/2020	06.03.2020	WP (C) - 7399/2020	A.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
399	23194/2020	06.03.2020	WP (C) - 7396/2020	A.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
400	23195/2020	06.03.2020	WP (C) - 7395/2020	A.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
401	23196/2020	06.03.2020	WP (C) - 7394/2020	A.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
402	23197/2020	06.03.2020	WP (C) - 8227/2020	P.K. LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
403	23198/2020	06.03.2020	WP (C) - 8227/2020	K.P. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
404	23199/2020	06.03.2020	WP (C) - 5528/2020	S.N. SHARMA	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
405	23200/2020	06.03.2020	WP (C) - 7699/2020	GANESH SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-48)
406	23201/2020	06.03.2020	WP (C) - 7604/2020	P. K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-03-05		WRIT BRANC H-5	(Se at No-23)
407	23202/2020	06.03.2020	WP (C) - 7896/2020	S. MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-23)
408	23203/2020	06.03.2020	WP (C) - 7606/2020	P. K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-03-05		WRIT BRANC H-5	(Se at No-23)
409	23204/2020	06.03.2020	WP (C) - 6286/2020	B.M.SARANGI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-23)
41	23205/	06.03.2	WP (C) -	P. K. SWAIN	C.O.	COURT	Order Dtd.		WRIT	(Se

0	2020	020	7657/2 020			NO. 8	2020-03-05		BRANC H-5	at No- 23)
41 1	23206/ 2020	06.03.2 020	WP (C) - 6289/2 020	M/S.B.M.SAR ANGI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 23)
41 2	23207/ 2020	06.03.2 020	WP (C) - 6291/2 020	B.M.SARANGI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 23)
41 3	23208/ 2020	06.03.2 020	ABLAPL - 1313/2 018	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		CRMIN AL MISC- 2	(Se at No- 13)
41 4	23209/ 2020	06.03.2 020	WP (C) - 8252/2 020	B.C. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 13)
41 5	23210/ 2020	06.03.2 020	ABLAPL - 1951/2 020	M. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 13)
41 6	23211/ 2020	06.03.2 020	WP (C) - 6293/2 020	B.M.SARANGI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 13)
41 7	23212/ 2020	06.03.2 020	ABLAPL - 1957/2 020	AMARESH DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 13)
41 8	23213/ 2020	06.03.2 020	WP (C) - 6288/2 020	B.M.SARANGI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No- 13)
41 9	23214/ 2020	06.03.2 020	ABLAPL - 1929/2 020	DHARMENDRA SETHY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 13)
42 0	23215/ 2020	06.03.2 020	ABLAPL - 9806/2 019	A. K. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 13)
42 1	23216/ 2020	06.03.2 020	ABLAPL - 1915/2 020	PARTHA SARATHI DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 13)
42 2	23217/ 2020	06.03.2 020	WP (C) - 8196/2 020	A. K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		WRIT BRANC H-3	(Se at No- 14)

42	23218/2020	06.03.2020	WP (C) - 20335/2019	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-14)
42	23219/2020	06.03.2020	ABLAPL - 2443/2020	SRIKANT KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-06			(Se at No-14)
42	23220/2020	06.03.2020	ABLAPL - 2442/2020	SRIKANT KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-06			(Se at No-14)
42	23221/2020	06.03.2020	ABLAPL - 1718/2020	RABINDRANATH PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No-14)
42	23222/2020	06.03.2020	ABLAPL - 1930/2020	HEMANTA KUMAR RATSINGH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-14)
42	23223/2020	06.03.2020	ABLAPL - 1935/2020	HEMANTA KUMAR RATSINGH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-14)
42	23224/2020	06.03.2020	WP (C) - 1965/2020	N. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
43	23225/2020	06.03.2020	WP (C) - 5708/2020	T. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
43	23226/2020	06.03.2020	WP (C) - 6696/2002	L.D. PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-03-05		WRIT BRANCH-6	(Se at No-35)
43	23227/2020	06.03.2020	WP (C) - 8042/2020	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-35)
43	23228/2020	06.03.2020	WP (C) - 6802/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-35)
43	23229/2020	06.03.2020	WP (C) - 6862/2020	BIKRAM SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-35)
43	23230/2020	06.03.2020	WP (C) - 8171/2020	R.K. BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-35)

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43 6	23231/ 2020	06.03.2 020	WP (C) - 6860/2 020	BIKRAM SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 35)
43 7	23232/ 2020	06.03.2 020	WP (C) - 6401/2 020	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		WRIT BRANC H-7	(Se at No- 48)
43 8	23233/ 2020	06.03.2 020	WP (C) - 8056/2 020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 48)
43 9	23234/ 2020	06.03.2 020	WP (C) - 6936/2 020	M/S.BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 48)
44 0	23235/ 2020	06.03.2 020	WP (C) - 8055/2 020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 48)
44 1	23236/ 2020	06.03.2 020	BLAPL- 7011/2 019	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-06		CRIMI NAL MISC- 3	(Se at No- 14)
44 2	23237/ 2020	06.03.2 020	WP (C) - 6967/2 020	A. K. BHUYAN	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 14)
44 3	23238/ 2020	06.03.2 020	WP (C) - 6809/2 020	P. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 14)
44 4	23239/ 2020	06.03.2 020	WP (C) - 8624/2 020	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 14)
44 5	23240/ 2020	06.03.2 020	WP (C) - 7802/2 020	SHESADEV SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 14)
44 6	23241/ 2020	06.03.2 020	CRLA- 694/20 19	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 14)
44 7	23242/ 2020	06.03.2 020	CRLA- 694/20 19	B.P.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 14)
44 8	23243/ 2020	06.03.2 020	WP (C) - 8622/2	P.K. PATRI	C.O.	COURT NO.	Order Dtd. 2020-03-05			(Se at

			020			22				No-14)
449	23244/2020	06.03.2020	WP (C) - 8652/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
450	23245/2020	06.03.2020	WP (C) - 7511/2020	BIKRAM SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
451	23246/2020	06.03.2020	WP (C) - 7501/2020	BIKRAM SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
452	23247/2020	06.03.2020	WP (C) - 7175/2020	DINABANDHU NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
453	23248/2020	06.03.2020	WP (C) - 7468/2020	BHARAT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
454	23249/2020	06.03.2020	WP (C) - 6984/2020	K. P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
455	23250/2020	06.03.2020	WP (C) - 7774/2020	S.S. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
456	23251/2020	06.03.2020	WP (C) - 7773/2020	S.S. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-14)
457	23252/2020	06.03.2020	WP (C) - 6682/2020	P. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		WRIT BRANCH-1	(Se at No-4)
458	23253/2020	06.03.2020	ABLAPL - 17412/2019	M. M. PANDA	GENERAL		Order Dtd. 2020-01-24			(Se at No-4)
459	23254/2020	06.03.2020	WP (C) - 7675/2020	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
460	23255/2020	06.03.2020	WP (C) - 3110/2014	B. C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
46	23256/	06.03.2	WP (C) -	SAHADEV	C.O.	COURT	Order Dtd.			(Se

1	2020	020	7989/2020	MUDULI		NO. 22	2020-03-05			at No-4)
462	23257/2020	06.03.2020	WP (C) - 3110/2014	SARADA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
463	23258/2020	06.03.2020	WP (C) - 3110/2014	DEBA RANJAN RAY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
464	23259/2020	06.03.2020	WP (C) - 17083/2019	S. K. MOHANTY	C.O.	COURT NO. 22	Judgement Dtd. 2020-03-05			(Se at No-4)
465	23260/2020	06.03.2020	WP (C) - 17079/2019	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
466	23261/2020	06.03.2020	WP (C) - 17081/2019	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
467	23262/2020	06.03.2020	WP (C) - 17086/2019	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-03-05			(Se at No-4)
468	23263/2020	06.03.2020	WP (C) - 12459/2019	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
469	23264/2020	06.03.2020	WP (C) - 12415/2019	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
470	23265/2020	06.03.2020	WP (C) - 6231/2015	LAXMIDHAR MOIHANTY	GENERAL		Order Dtd. 2015-08-03		WRIT BRANCH-11	(Se at No-68)
471	23266/2020	06.03.2020	WP (C) - 12413/2019	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-68)
472	23267/2020	06.03.2020	ABLAPL - 16979/2019	SAILENDRA BISWAL	C.O.	COURT NO. 9	Order Dtd. 2020-03-05		CRIMINAL MISC-1	(Se at No-7)
473	23268/2020	06.03.2020	OJC-12288/2001	SPANDAN MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-7)

47 4	23269/ 2020	06.03.2 020	CONTC- 393/20 20	NIRANJAN MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 7)
47 5	23270/ 2020	06.03.2 020	CONTC- 1431/2 013	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-05			(Se at No- 7)
47 6	23271/ 2020	06.03.2 020	CONTC- 345/20 20	NIRANJAN MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 7)
47 7	23272/ 2020	06.03.2 020	CONTC- 638/20 20	SESHADEV BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 7)
47 8	23273/ 2020	06.03.2 020	CRLA- 833/20 19	M. R. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No- 7)
47 9	23274/ 2020	06.03.2 020	FAO- 596/20 11	M/S.P.C.CHH INCHANI	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 7)
48 0	23275/ 2020	06.03.2 020	FAO- 596/20 11	K. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 7)
48 1	23276/ 2020	06.03.2 020	FAO- 67/201 4	D. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 7)
48 2	23277/ 2020	06.03.2 020	WP (C) - 18044/ 2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No- 7)
48 3	23278/ 2020	06.03.2 020	FAO- 7/2005	L. D. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 7)
48 4	23279/ 2020	06.03.2 020	FAO- 284/20 20	M.BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 7)
48 5	23280/ 2020	06.03.2 020	FAO- 7/2005	S. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 7)
48 6	23281/ 2020	06.03.2 020	ABLAPL - 2611/2	T.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05		CRIMI NAL MISC-	(Se at No-



			017					1	2)
487	23282/2020	06.03.2020	ABLAPL - 1971/2020	PRASANTA KUMAR SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-05		(Se at No-2)
488	23283/2020	06.03.2020	ABLAPL - 2195/2020	M.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-03-05		(Se at No-2)
489	23284/2020	06.03.2020	FAO-6/2005	S. K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		(Se at No-2)
490	23285/2020	06.03.2020	ABLAPL - 2201/2020	CHITTA RANJAN SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-03-05		(Se at No-2)
491	23286/2020	06.03.2020	FAO-6/2005	R. K. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		(Se at No-2)
492	23287/2020	06.03.2020	FAO-5/2005	S. K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		(Se at No-2)
493	23288/2020	06.03.2020	WP (C) - 7814/2020	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		(Se at No-2)
494	23289/2020	06.03.2020	FAO-5/2005	L. D. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04		(Se at No-2)
495	23290/2020	06.03.2020	WP (C) - 7619/2020	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		(Se at No-2)
496	23291/2020	06.03.2020	WP (C) - 7623/2020	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		(Se at No-2)
497	23292/2020	06.03.2020	FAO-286/2020	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-04		(Se at No-2)
498	23293/2020	06.03.2020	WP (C) - 7626/2020	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		(Se at No-2)
499	23294/2020	06.03.2020	WP (C) - 7769/2020	P.C. DAS, ADV	C.O.	COURT NO.	Order Dtd. 2020-03-05		(Se at

			020			22				No-2)
500	23295/2020	06.03.2020	WP (C) - 7458/2020	P.C. DAS, ADV	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-2)
501	23296/2020	06.03.2020	WP (C) - 7504/2020	B. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-2)
502	23297/2020	06.03.2020	WP (C) - 18105/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2020-03-05			(Se at No-2)
503	23298/2020	06.03.2020	ABLAPL - 1931/2020	BIDYADHAR MANSINGH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-2)
504	23299/2020	06.03.2020	FA-205/2001	A. KHAN	GENERAL		Order Dtd. 2012-08-07		FIRST APPEAL	(Se at No-4)
505	23300/2020	06.03.2020	WP (C) - 8043/2020	P.K.PANI	GENERAL		Order Dtd. 2020-03-06			(Se at No-4)
506	23301/2020	06.03.2020	WP (C) - 7625/2020	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
507	23302/2020	06.03.2020	WP (C) - 7621/2020	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
508	23303/2020	06.03.2020	WP (C) - 21584/2013	PRASANTA KU.PANIGRAH	GENERAL		Order Dtd. 2020-02-18			(Se at No-4)
509	23304/2020	06.03.2020	ABLAPL - 1933/2020	BIDYADHAR MANSINGH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-4)
510	23305/2020	06.03.2020	WP (C) - 6494/2019	D.SAMAL	GENERAL		Order Dtd. 2019-06-18			(Se at No-4)
511	23306/2020	06.03.2020	WP (C) - 7186/2020	D.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-4)
51	23307/	06.03.2	WP (C) -	D.SAMAL	GENE		Order Dtd.		WRIT	(Se

2	2020	020	9431/2019		RAL		2019-05-22		BRANCH-10	at No-54)
513	23308/2020	06.03.2020	WP (C) - 7502/2020	B. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-54)
514	23309/2020	06.03.2020	WP (C) - 7482/2020	D.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-54)
515	23310/2020	06.03.2020	WP (C) - 9471/2019	D.SAMAL	GENERAL		Order Dtd. 2019-05-22		WRIT BRANCH-10	(Se at No-54)
516	23311/2020	06.03.2020	WP (C) - 7503/2020	B. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-54)
517	23312/2020	06.03.2020	WP (C) - 7485/2020	D.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-54)
518	23313/2020	06.03.2020	WP (C) - 7486/2020	D.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-54)
519	23314/2020	06.03.2020	WP (C) - 7282/2020	M/S.S.K.BHANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-54)
520	23315/2020	06.03.2020	WP (C) - 5976/2019	B. PATI	C.O.	COURT NO. 7	Order Dtd. 2020-03-06			(Se at No-54)
521	23316/2020	06.03.2020	WP (C) - 5258/2020	M/S.NIRANJAN SINGH (1)	C.O.	COURT NO. 7	Order Dtd. 2020-03-06		WRIT BRANCH-2	(Se at No-34)
522	23317/2020	06.03.2020	WP (C) - 8786/2020	JAGANNATH KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020-03-06		WRIT BRANCH-2	(Se at No-45)
523	23318/2020	06.03.2020	WP (C) - 8876/2020	T. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-06		WRIT BRANCH-3	(Se at No-13)
524	23319/2020	06.03.2020	WP (C) - 8875/2020	T. SAHOO, ADV	C.O.	COURT NO. 7	Order Dtd. 2020-03-06		WRIT BRANCH-3	(Se at No-13)

52 5	23320/ 2020	06.03.2 020	WP (C) - 8848/2 020	S.P.BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-03-06		WRIT BRANC H-3	(Se at No- 13)
52 6	23321/ 2020	06.03.2 020	WP (C) - 8874/2 020	T. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-06		WRIT BRANC H-3	(Se at No- 13)
52 7	23322/ 2020	06.03.2 020	BLAPL- 6023/2 018	M. R. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2020-03-05		CRIMI NAL MISC- 3	(Se at No- 12)
52 8	23323/ 2020	06.03.2 020	ABLAPL - 1924/2 020	M.R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 12)
52 9	23324/ 2020	06.03.2 020	CRLA- 906/20 19	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No- 12)
53 0	23326/ 2020	06.03.2 020	ABLAPL - 1937/2 020	L.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 12)
53 1	23327/ 2020	06.03.2 020	BLAPL- 1955/2 020	K.P.MUDULI	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 12)
53 2	23328/ 2020	06.03.2 020	CRLA- 813/20 19	D. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No- 12)
53 3	23329/ 2020	06.03.2 020	ABLAPL - 1928/2 020	P.B. SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 12)
53 4	23330/ 2020	06.03.2 020	CRLA- 796/20 19	S. N. DASH	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No- 12)
53 5	23331/ 2020	06.03.2 020	ABLAPL - 1956/2 020	H.K. DASH, ADV	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 12)
53 6	23332/ 2020	06.03.2 020	CRLA- 64/202 0	A. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No- 12)
53 7	23333/ 2020	06.03.2 020	ABLAPL - 1945/2	J. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-

			020							12)
538	23334/2020	06.03.2020	CRLA-181/2020	G. JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No-12)
539	23335/2020	06.03.2020	ABLAPL - 1672/2020	S.K.BHANJAD EO	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-12)
540	23336/2020	06.03.2020	CRLA-182/2020	G. JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No-12)
541	23337/2020	06.03.2020	CRLA-962/2019	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No-12)
542	23338/2020	06.03.2020	CRLREV - 722/2019	M. K. PATI	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No-12)
543	23339/2020	06.03.2020	TRP (C) - 19/2019	N.K. SATAPATHY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		M.J.C .	(Se at No-17)
544	23340/2020	06.03.2020	WP (C) - 4708/2020	B.N. SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-17)
545	23341/2020	06.03.2020	WP (C) - 26456/2019	P.C. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-17)
546	23342/2020	06.03.2020	ABLAPL - 13417/2017	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05		CRIMINAL MISC-1	(Se at No-6)
547	23343/2020	06.03.2020	WP (C) - 124/2020	M.R.ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-6)
548	23344/2020	06.03.2020	BLAPL-9878/2019	JAGANNATH KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-6)
549	23345/2020	06.03.2020	BLAPL-6022/2018	M.R. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2020-03-05		CRIMINAL MISC-3	(Se at No-12)
550	23346/2020	06.03.2020	BLAPL-6022/2	S. DAS	C.O.	COURT NO. 5	Order Dtd. 2020-03-05		CRIMINAL	(Se at

			018						MISC-3	No-12)
551	23347/2020	06.03.2020	WP (C) - 9469/2019	D. SAMAL	GENERAL		Order Dtd. 2019-05-22		WRIT BRANCH-10	(Se at No-54)
552	23348/2020	06.03.2020	WP (C) - 9467/2019	D. SAMAL	GENERAL		Order Dtd. 2019-05-22		WRIT BRANCH-10	(Se at No-54)
553	23349/2020	06.03.2020	CRLA-5/2019	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-06		CRIMINAL APPEAL	(Se at No-6)
554	23350/2020	06.03.2020	WP (C) - 4468/2016	D. SAMAL	GENERAL		Order Dtd. 2019-04-25		WRIT BRANCH-10	(Se at No-56)
555	23351/2020	06.03.2020	CRLA-57/2016	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-06		CRIMINAL APPEAL	(Se at No-4)
556	23352/2020	06.03.2020	WP (C) - 34/2020	D. SASMAL	GENERAL		Order Dtd. 2020-02-20		WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
557	23353/2020	06.03.2020	OJC-9449/1993	P. K. PANI	GENERAL		Order Dtd. 1996-01-29		WRIT BRANCH-6	(Se at No-25)
558	23354/2020	06.03.2020	ABLAPL - 1914/2020	P BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-25)
559	23355/2020	06.03.2020	WP (C) - 14635/2009	P. K. JENA	GENERAL		Entire Order		WRIT BRANCH (DIVISION BENCH)	(Se at No-110)
560	23356/2020	06.03.2020	ABLAPL - 1549/2020	S S PATNAIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-110)
561	23357/2020	06.03.2020	CRLMP-949/2019	P. K. PANI	GENERAL		Order Dtd. 2019-08-02	Petition,A		(Se at No-

							nnexure,			110)
56 2	23358/ 2020	06.03.2 020	CRLREV - 147/20 20	C R KAR	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No- 110 )
56 3	23359/ 2020	06.03.2 020	WA- 239/20 18	S. R. DEBATA	GENE RAL		Order Dtd. 2018-05-17		M.J.C .	(Se at No- 1)
56 4	23360/ 2020	06.03.2 020	CRLREV - 809/20 19	B N MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 1)
56 5	23361/ 2020	06.03.2 020	RSA- 365/20 07	M. MISHRA	GENE RAL		Entire Order			(Se at No- 1)
56 6	23362/ 2020	06.03.2 020	WP (C) - 8615/2 020	S.C. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-06		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 105 )
56 7	23363/ 2020	06.03.2 020	CRLREV - 809/20 19	A N DASH	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 105 )
56 8	23364/ 2020	06.03.2 020	CONTC- 593/20 20	HARAPRASANN A TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2020-03-06			(Se at No- 105 )
56 9	23365/ 2020	06.03.2 020	RSA- 365/20 07	M. MISHRA	GENE RAL		Order Dtd. 2020-03-04			(Se at No- 105 )
57 0	23366/ 2020	06.03.2 020	BLAPL- 1289/2 020	MANAS OJHA	C.O.	COURT NO. 8	Order Dtd. 2020-03-06			(Se at No- 105 )
57 1	23367/ 2020	06.03.2 020	WP (C) - 8452/2 020	K.C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-06			(Se at No- 105 )
57	23368/ 2020	06.03.2	CRLA-	M. K. RANA	GENE		Order Dtd.			(Se

2	2020	020	594/2019		RAL		2020-02-27			at No-105)
573	23369/2020	06.03.2020	CRLREV - 21/2020	ARUN KUMAR JATI	C.O.	DR (J)	Order Dtd. 2020-03-05			(Se at No-105)
574	23370/2020	06.03.2020	CRLA-548/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-04			(Se at No-105)
575	23371/2020	06.03.2020	ABLAPL - 1943/2020	S.C. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-105)
576	23372/2020	06.03.2020	CRLREV - 871/2019	B DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No-105)
577	23373/2020	06.03.2020	CRLA-530/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-04			(Se at No-105)
578	23374/2020	06.03.2020	ABLAPL - 1934/2020	D. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-105)
579	23375/2020	06.03.2020	CRLMC-534/2020	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-105)
580	23376/2020	06.03.2020	ABLAPL - 1947/2020	RAKESH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-105)
581	23377/2020	06.03.2020	CMP-99/2020	K C SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-28			(Se at No-105)
582	23378/2020	06.03.2020	CRLA-364/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-04			(Se at No-



										105)
583	23379/2020	06.03.2020	WP (C) - 14086/2019	A. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		WRIT BRANCH-6	(Seat No-36)
584	23380/2020	06.03.2020	ABLAPL - 1941/2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Seat No-36)
585	23381/2020	06.03.2020	CMP-99/2020	BASUDEV MISHRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-28			(Seat No-36)
586	23382/2020	06.03.2020	CRLA-842/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-04			(Seat No-36)
587	23383/2020	06.03.2020	ABLAPL - 1958/2020	P.R.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Seat No-36)
588	23384/2020	06.03.2020	WP (C) - 14086/2019	S. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		WRIT BRANCH-6	(Seat No-36)
589	23385/2020	06.03.2020	ABLAPL - 1917/2020	RAMAKANT MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Seat No-36)
590	23386/2020	06.03.2020	WP (C) - 13729/2018	K C MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-05			(Seat No-36)
591	23387/2020	06.03.2020	CRLA-833/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-05			(Seat No-36)
592	23388/2020	06.03.2020	WP (C) - 14086/2019	G. ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		WRIT BRANCH-6	(Seat No-36)
593	23389/2020	06.03.2020	ABLAPL - 12014/2019	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Seat No-36)
594	23390/2020	06.03.2020	WP (C) - 8675/2020	GIRIDHARI SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-03-06			(Seat No-36)
59	23391/	06.03.2	CRLA-	M. K. RANA	GENE		Order Dtd.		CRIMI	(Se

5	2020	020	83/2019		RAL		2020-03-04		NAL APPEAL	at No-6)
596	23392/2020	06.03.2020	WP (C) - 8677/2020	GIRIDHARI SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-03-06			(Se at No-6)
597	23393/2020	06.03.2020	CRLA-694/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-04			(Se at No-6)
598	23394/2020	06.03.2020	WP (C) - 8678/2020	G SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-03-06			(Se at No-6)
599	23395/2020	06.03.2020	CRLA-796/2019	M. K. RANA	C.O.	COURT NO. 2	Order Dtd. 2020-03-04			(Se at No-6)
600	23396/2020	06.03.2020	ABLAPL - 1921/2020	R.N. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-6)
601	23397/2020	06.03.2020	ABLAPL - 1959/2020	P R MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-6)
602	23398/2020	06.03.2020	ABLAPL - 1926/2020	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-6)
603	23399/2020	06.03.2020	CRLREV - 319/2012	M. D. BISWAL	GENERAL		Order Dtd. 2013-08-08	08-08-2013	CRIMINAL REVISION	(Se at No-1)
604	23400/2020	06.03.2020	ABLAPL - 1949/2020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-1)
605	23401/2020	06.03.2020	WP (C) - 4273/2008	D. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-10		WRIT BRANCH-2	(Se at No-45)
606	23402/2020	06.03.2020	MATA-100/2014	K. SAHOO	GENERAL		Order Dtd. 2020-03-03		FIRST APPEAL	(Se at No-5)
607	23403/2020	06.03.2020	ABLAPL - 1925/2020	RAMAKANTA MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-5)

60	23404/2020	06.03.2020	ABLAPL - 1936/2020	A.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-5)
60	23405/2020	06.03.2020	CONTC-2089/2019	P. K. PANI	GENERAL		Order Dtd. 2019-11-26 Petition, Annexure,			(Se at No-5)
61	23406/2020	06.03.2020	ABLAPL - 1922/2020	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-5)
61	23407/2020	06.03.2020	CONTC-265/2020	C. R. NAYAK	GENERAL		Order Dtd. 2020-02-25			(Se at No-5)
61	23408/2020	06.03.2020	WP (C) - 7889/2020	R. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		WRIT BRANCH-7	(Se at No-18)
61	23409/2020	06.03.2020	WP (C) - 20989/2012	D. K. DEHURY	GENERAL		Order Dtd. 2019-12-03			(Se at No-18)
61	23410/2020	06.03.2020	BLAPL-10646/2019	B. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-03-06			(Se at No-18)
61	23411/2020	06.03.2020	WP (C) - 11719/2009	K. N. SAHOO	GENERAL		Order Dtd. 2011-08-12 Petition, Annexure,		WRIT BRANCH-5	(Se at No-21)
61	23412/2020	06.03.2020	ABLAPL - 1805/2020	B. N.MOHAPATRA	GENERAL		Order Dtd. 2020-02-20			(Se at No-21)
61	23413/2020	06.03.2020	ABLAPL - 1950/2020	MD. ABID, ADV	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-21)
61	23414/2020	06.03.2020	ABLAPL - 14638/2018	P. K. PAL	GENERAL		Order Dtd. 2019-02-26		CRIMINAL MISC-1	(Se at No-1)
61	23415/2020	06.03.2020	WP (C) - 3459/2020	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-1)
62	23416/2020	06.03.2020	ABLAPL - 1919/2020	RAMAKANT MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-1)

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62 1	23417/ 2020	06.03.2 020	OJC- 2224/2 001	D. SAMAL	GENE RAL		Order Dtd. 2001-04-20		WRIT BRANC H-1	(Se at No- 3)
62 2	23418/ 2020	06.03.2 020	ABLAPL - 1939/2 020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 3)
62 3	23419/ 2020	06.03.2 020	BLAPL- 8690/2 019	B. DALAI	C.O.	COURT NO. 7	Order Dtd. 2020-03-05			(Se at No- 3)
62 4	23420/ 2020	06.03.2 020	ABLAPL - 1913/2 020	PRAMOD KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 3)
62 5	23421/ 2020	06.03.2 020	ABLAPL - 1932/2 020	RAMAKANT MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Se at No- 3)
62 6	23422/ 2020	06.03.2 020	ABLAPL - 1944/2 020	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Se at No- 3)
62 7	23423/ 2020	06.03.2 020	BLAPL- 607/20 20	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-06			(Se at No- 3)
62 8	23424/ 2020	06.03.2 020	ABLAPL - 1912/2 020	PRAMOD KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Se at No- 3)
62 9	23425/ 2020	06.03.2 020	ABLAPL - 1916/2 020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 3)
63 0	23426/ 2020	06.03.2 020	BLAPL- 5111/2 016	DILLIP KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Se at No- 3)
63 1	23427/ 2020	06.03.2 020	WP (C) - 7931/2 020	N. RAO	C.O.	COURT NO. 17	Order Dtd. 2020-03-06			(Se at No- 3)
63 2	23428/ 2020	06.03.2 020	ABLAPL - 1927/2 020	B. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No- 3)
63 3	23429/ 2020	06.03.2 020	ABLAPL -	B.K. GOCHHAYAT,	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at

			1960/2020	ADV						No-3)
634	23430/2020	06.03.2020	BLAPL-495/2020	D.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-03-06			(Se at No-3)
635	23431/2020	06.03.2020	ABLAPL - 1911/2020	P. BEURA, ADV	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-3)
636	23432/2020	06.03.2020	WP (C) - 8435/2020	S. SAMAL	GENERAL		Order Dtd. 2020-03-05		WRIT BRANCH-6	(Se at No-16)
637	23433/2020	06.03.2020	ABLAPL - 1954/2020	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-16)
638	23434/2020	06.03.2020	ABLAPL - 1920/2020	SAILENDRA BISWAL	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-16)
639	23435/2020	06.03.2020	WP (C) - 8440/2020	S. SAMAL	GENERAL		Order Dtd. 2020-03-05		WRIT BRANCH-6	(Se at No-16)
640	23436/2020	06.03.2020	ABLAPL - 1938/2020	A. KALASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-16)
641	23437/2020	06.03.2020	WP (C) - 21118/2014	L. MOHANTY	GENERAL		Order Dtd. 2014-11-14 Petition, Annexure,		WRIT BRANCH-8	(Se at No-39)
642	23438/2020	06.03.2020	CRLREV - 671/2019	S.N.SHARMA	C.O.	COURT NO. 3	Order Dtd. 2020-03-05			(Se at No-39)
643	23439/2020	06.03.2020	WP (C) - 7937/2020	B. N. SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		WRIT BRANCH-1	(Se at No-31)
644	23440/2020	06.03.2020	ABLAPL - 1953/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-31)
645	23441/2020	06.03.2020	WP (C) - 20210/2014	S. K. ROUTRAY	GENERAL		Order Dtd. 2015-06-17 Petition, Annexure,		WRIT BRANCH (DIVISION)	(Se at No-114)

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64 6	23442/ 2020	06.03.2 020	CRLREV - 495/20 13	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-03-05			(Se at No- 114 )
64 7	23443/ 2020	06.03.2 020	WP (C) - 6106/2 008	S. K. SWAIN	GENE RAL		Order Dtd. 2008-04-29		WRIT BRANC H-6	(Se at No- 35)
64 8	23444/ 2020	06.03.2 020	WP (C) - 7438/2 020	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-06			(Se at No- 35)
64 9	23445/ 2020	06.03.2 020	CRLREV - 152/20 12	S.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No- 35)
65 0	23446/ 2020	06.03.2 020	WP (C) - 5003/2 020	P. K. SAHOO	GENE RAL		Order Dtd. 2020-03-02			(Se at No- 35)
65 1	23447/ 2020	06.03.2 020	BLAPL- 8355/2 019	H.K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2020-03-06			(Se at No- 35)
65 2	23448/ 2020	06.03.2 020	WP (C) - 8836/2 020	L.D. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-03-06		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 107 )
65 3	23449/ 2020	06.03.2 020	WP (C) - 16939/ 2015	YASHOBANTA DAS	GENE RAL		Order Dtd. 2019-11-28			(Se at No- 107 )
65 4	23450/ 2020	06.03.2 020	WP (C) - 13860/ 2015	S.S.SAHU	GENE RAL		Order Dtd. 2018-12-13		WRIT BRANC H-7	(Se at No- 44)
65 5	23451/ 2020	06.03.2 020	FA- 401/19 98	K.C.JENA	C.O.		Order Dtd. 2014-08-19		FIRST APPEA L	(Se at No- 7)
65 6	23452/ 2020	06.03.2 020	CRLMC- 1843/2 019	N.MOHARANA	GENE RAL		Order Dtd. 2020-01-06			(Se at No- 7)

657	23453/2020	06.03.2020	CRLMC-1900/2005	A.K.PANDA	GENERAL		Order Dtd. 2015-02-02		CRIMINAL MISC-1	(Seat No-1)
658	23454/2020	06.03.2020	COPET-25/2005	S.BISWAL	GENERAL		Order Dtd. 9999-12-31		CIVIL REVISION	(Seat No-3)
659	23455/2020	06.03.2020	CONTC-2092/2019	B.M.BHUYAN	GENERAL		Order Dtd. 2020-02-26			(Seat No-3)
660	23456/2020	06.03.2020	CRLREV - 864/2017	K.C.JENA	C.O.		Order Dtd. 2018-03-14		CRIMINAL REVISION	(Seat No-2)
661	23457/2020	06.03.2020	CRLMP-1493/2015	J.P.KAR	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-4	(Seat No-19)
662	23458/2020	06.03.2020	CRLA-367/2019	A.K.SAHOO	GENERAL		Order Dtd. 9999-12-31		CRIMINAL APPEAL	(Seat No-6)
663	23459/2020	06.03.2020	OJC-5453/2002	H.K.PANDA	GENERAL		Order Dtd. 2017-05-05		WRIT BRANCH-4	(Seat No-17)
664	23460/2020	06.03.2020	FAO-306/2016	D.HAZRA	GENERAL		Order Dtd. 2016-10-28			(Seat No-17)
665	23461/2020	06.03.2020	CMP-486/2019	S.K.MOHANTY	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-5	(Seat No-20)
666	23462/2020	06.03.2020	ABLAPL - 4452/2019	B.MOHAPATRA	GENERAL		Order Dtd. 2019-04-09		CRIMINAL MISC-2	(Seat No-10)
667	23463/2020	06.03.2020	ABLAPL - 4452/2019	B.MOHAPATRA	GENERAL		Order Dtd. 2019-04-09		CRIMINAL MISC-2	(Seat No-10)
668	23464/2020	06.03.2020	ABLAPL - 2444/2020	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-06			(Seat No-10)
669	23465/2020	06.03.2020	ABLAPL - 3099/2	S. C. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-06			(Seat No-

			020							10)
67 0	23466/ 2020	06.03.2 020	ABLAPL - 2461/2 020	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-06			(Se at No- 10)

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